

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 512/2018

M/S. SANGHI INFRASTRUCTURE M.P. LTD.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION)

Date : 03-02-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s)

Mr. K.M. Nataraj, ASG
Mr. Shailesh Modiyal, Adv.
Mr. Parmeswaran, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Ms. Rukmani Bobde, Adv.
Mr. Nakul Chengappa, Adv.
Mr. Naveen Kumar, AOR

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

At the request of learned Additional Solicitor General appearing on behalf of the Union of India and learned counsel appearing for the state of Madhya Pradesh, re-list in the month of July, 2023.

(BABITA PANDEY)
COURT MASTER (SH)

(R.S. NARAYANAN)
COURT MASTER (NSH)

